

irrigation works like private-tube-wells, deepening of wells, boring in wells, community wells, filter points, etc.

Out of the total budget provision of Rs. 167.24 lakhs made during 1968-69, Rs. 90.00 lakhs and Rs. 16.50 lakhs are proposed to be given as loan and subsidy respectively to the cultivators for construction of private tube-wells. No loan is allowed to the cultivators for filter-points as these are completed by the State Government on behalf of the cultivators and handed over to them. The cultivators are required to repay the cost on instalment basis. However, for filter points, subsidy is allowed for which a provision of Rs. 29.00 lakhs has been made by the State Government.

Statement of Deputy Minister on Sufferings of Harijans

2398. SHRI D. N. PATODIA : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the news-item appearing in Patriot of the 11th August, 1968 where a Central Deputy Minister is reported to have stated that the sufferings of the Harijans in the country have now reached a saturation point ;

(b) whether the above remarks of the Deputy Minister represent Government's views ; and

(c) if so, what is the basis for the above remarks ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) : (a) to (c). A news-item of this type has appeared. The statement appears to have been made by the persons concerned, in his private capacity.

Double Shifts in shops in Delhi

2399. DR. SUSHILA NAYAR : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have set up a committee in Delhi to explore the possibility of introducing a double shift system in shops in the Capital ;

(b) if so, whether some employees' associations have represented to Government against the double shift system in shops ;

(c) the names and number of members of the committee ; and

(d) the time by when the committee will submit its report ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) and (c). The Labour Advisory Board of the Delhi Administration has set up the following Sub-Committee :—

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| (1) Shri R. K. Ahuja,
Labour Commissioner,
Delhi. | } Members |
| (2) Shri Santosh Nath | |
| (3) Shri Ganpat Rai | |
| (4) Shri Y. D. Sharma | |
| (5) Shri Hari Kishan
Pathak | |
| (6) One representative of
the Consumers' Council
of India. | |

(b) Yes.

(d) About two months.

Girl Beggars in Delhi

2400. SHRI HEM BARUA : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that a large number of young girl, beggars, dressed provocatively, have descended on Delhi recently and the targets chosen by them are mainly the airlines passengers arriving in coaches at the Connaught Place offices ; and

(b) if so, whether the antecedents of these girl beggars have been established and the steps taken to make life for innocent Indians safe ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) : (a) No such instances have come to the notice of the Government.

(b) Does not arise.